

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/CSP/CSA/CSP/TCSP/TCSA/No. 41/1&BP/(MAH)/2017

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR**
HON'BLE MEMBER (J)

SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14 / 03 / 2017
07 03

NAME OF THE PARTIES: M/s. P.G. Tell Road Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of the Companies
Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
29.	Mr. D.J. Kakalia	Advocate	<i>D.K. Kakalia</i>
	Ms. Laghavi Sharma	Advocate	<i>Laghavi Sharma</i>

Order

CP No. 41/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 11.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)